

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 6560
TO BE ANSWERED ON 6TH APRIL, 2018**

DEAD BODY BANKS

6560. SHRI HARISH CHANDRA ALIAS HARISH DWIVEDI:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number of mortuaries set up in the country including AIIMS, State/UTwise including Uttar Pradesh during the last five years;
- (b) the details of funds allocated for the said purpose during the said period State/UT-wise;
- (c) whether dead bodies from mortuaries are used for the training of doctors in hospitals and if so, the details of the procedure in this regard;
- (d) whether the hospital administration undertakes burial/ cremation of such dead bodies after using them for said purpose; and
- (e) if so, the details thereof?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

- (a) Health being a State subject, no such information is maintained centrally.

However, in so far as Central Government Hospitals i.e. Safdarjung Hospital, Dr. Ram Manohar Lohia Hospital and Lady Hardinge Medical College & Associated hospitals (LHMC) are concerned, there is a mortuary in each of these Hospitals.

As far as All India Institute of Medical Sciences (AIIMS), New Delhi is concerned, there is one mortuary in main campus and one mortuary in Jai Prakash Narayan Apex (JPNA) Trauma Centre, New Delhi

- (b) As far as Safdarjung Hospital and Dr. Ram Manohar Lohia Hospital, Lady Hardinge Medical College & Associated hospitals (LHMC) and AIIMS, New Delhi are concerned, no separate fund has been allocated for mortuaries.

(c) In so far as Safdarjung Hospital is concerned, on Medico-Legal Case (MLC) body during post-mortem, Under-Graduate students are shown the post mortems as per Medical Council of India (MCI) regulations. Non-MLC bodies/unclaimed/unknown/donated bodies are also used for teaching purposes.

However, dead bodies are not used for training of doctors in Dr. RML Hospital.

LHMC & Associated Hospitals, receives unclaimed dead bodies from RML hospital for teaching purposes. The remains of the body parts after teaching are sent for incineration.

In AIIMS, New Delhi, the dead bodies are used for cadaveric workshop and training purpose restricted to only unknown bodies with legal consent of police. Further, the bodies which are donated by relatives or because of pledge by deceased during life are commonly used for training purposes.

(d) & (e): Safdarjung Hospital administration sends the bodies for cremation to Electric Crematoriums. In so far as AIIMS, New Delhi is concerned, bodies are dignifiedly kept and preserved in cold room during workshop and cremation/burial done by the organizer with honour, as per their religious practice.